

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **25.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/393/2020
NAME OF PETITIONER : TVS Automobiles Solutions Pvt Ltd
NAME OF RESPONDENT : KPN Travels Solutions Pvt Ltd
SECTION : Sec.9 Rule 6 of IBC

ORDER

Mr. Krishna Srinivasan, Advocate for the Petitioner and Mr. Narasimha Varman, Advocate for Mr. E.Omprakash, Senior Advocate for the Corporate Debtor are present through Video Conferencing Platform.

Ld. Advocate for the Corporate Debtor represents that in view of certain bereavement in the family of the Senior Counsel, he is unable to be present before this Tribunal.

Taking into consideration the inconvenience expressed and to which Ld. Advocate for the Petitioner does not have any objection to granting adjournment, the matter stands adjourned to **17.03.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)